

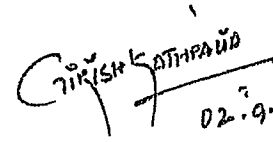
OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer & posting is being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Ravinder Maurya EC : 90179	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: Central THC	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch (for De-Stress Room for Staff) Distt: Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.


02.9.22

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

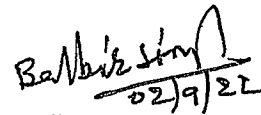
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No. 66504-519 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 02/09/2022

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQs), Central, Tis Hazari Courts, Delhi.
2. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central
3. The Caretaker, Caretaking Branch, Central, THC
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Official concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.


02/9/22

Balbir Singh

Administrative Officer (I)

O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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